

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:321
ANSWERED ON:19.02.2003
DISINVESTMENT OF PSUS
P.D. ELANGO VAN

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have modified regulations with regard to the Disinvestment of PSUs in the country particularly in the fields of Petroleum and Chemicals, Mines and Communications and Steel;
- (b) If so, the details thereof and the list of problems and issues, priorities in the disinvestment process;
- (c) the total investments made in the above mentioned PSUs;
- (d) whether disinvestment process in the said PSUs has been crippled;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHRISHOURIE)

a) No, Sir.

b) Does not arise.

c) The investment made by Central Government by way of equity capital with Public Sector Undertakings as on 31.3. 2001, as per Public Enterprises Survey 2000-2001, is given below.

(Rs Crore)

Petroleum Sector	3002.44
Chemicals & Pharmaceuticals Sector	552.44
Mines (Minerals and Metals) Sector	2853.23
Communications Sector	505.34
Steel Sector	11573.62

d) No, Sir.

e)& f) Do not arise in view of reply to paragraph (d) above.